

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 30714/2014

STATE OF U P AND ORS

Petitioner(s)

VERSUS

SHANTI DEVI AND ORS

Respondent(s)

(with appln. (s) for c/delay in filing slp)

Date : 26/02/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Abhinav K. Malik, Adv.

Mr. Ravi Prakash Mehrotra, Adv.

For Respondent(s)

Mr. Rameshwar Prasad Goyal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The Ld. Advocate, Mr. K.K. Gautam, appearing on behalf of Mr. Rameshwar Prasad Goyal, Advocate-on-record appears on behalf of all the respondents. He has filed vakalatnama on behalf of respondent Nos.2 to 11, which is defective. Defects be cured within two weeks' time and he has also to file vakalatnama and counter affidavit on behalf of the remaining respondents except for respondent No.14, which as per his submission has died. The Ld. Counsel for the petitioner may take appropriate steps in this regard.

List again on 11.5.2016.

(PAWAN DEV KOTWAL)
Registrar